

*inter-alia* to facilitate development and discovery of such drugs, which are different from the classical formulations mentioned in the authoritative books. Drugs and Cosmetics Act, 1940 has a provision for patent or proprietary medicines in relation to Ayurvedic, Siddha and Unani systems of medicine. Many such medicines are licensed and available in the market. Rule 158-B of the Drugs and Cosmetics Rules, 1945 provides *inter-alia* the regulatory guidelines for the evidence of safety and effectiveness requirements for licensing of new formulations and Ayurvedic, Siddha and Unani drugs with new indications. Government has also published Good Clinical Practice guidelines for imparting technical assistance in the area of research and development of AYUSH drugs for the conduct of clinical trials.

(b) Yes. The Government has approved for establishment of All India Institute of Ayurveda at Sarita Vihar, New Delhi. The Institute has been conceived as an Apex Institute of Ayurveda with 200 bedded referral hospital for imparting education in the field of Ayurveda at M.D. and Ph.D level. The construction activities and procurement of medical equipment and furniture are at an advanced stage of completion.

#### **Promoting farming of herbal products**

2404. SHRI AHMED PATEL: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

(a) the measures taken by the Ministry to promote farming of herbal products in the last one year;

(b) the achievements of the Ministry in the area of herbal farming in the last one year; and

(c) the details of the funds allocated and utilised for the purpose of herbal farming during each of the last three years and in the current year, State/UT-wise?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK): (a) National Medicinal Plants Board (NMPB) is providing financial assistance to the States for cultivation of medicinal plants under “Centrally Sponsored Scheme of National AYUSH Mission (NAM) of Ministry of AYUSH.

(b) In the last one year *i.e.* 2014-15, NMPB has released financial assistance of ₹ 3131.49672 lakh for the cultivation of medicinal plants to different States. State-wise details of fund released and the area brought under cultivation of medicinal plants are given in Statement-I and II respectively (*See below*).

(c) The State/UT-wise details of fund allocated and utilised for the purpose of herbal farming during each of the last three years and the current year are given in Statement-III.

**Statement-I**

*Fund released during the financial year 2014-15 for herbal farming under  
“Centrally Sponsored Scheme of National Mission on Medicinal Plants”  
(presently merged under “Centrally Sponsored Scheme of  
National AYUSH Mission”)*

(₹ in lakhs)

Sl.No	Name of State	Fund released (2014-15)
1.	Andhra Pradesh	715.31275
2.	Gujarat	5.20625
3.	Haryana	68.51
4.	Karnataka	80.04806
5.	Madhya Pradesh	391.65
6.	Maharashtra	270.90762
7.	Manipur	55.58062
8.	Meghalaya	37.405
9.	Mizoram	54.972
10.	Nagaland	82.06031
11.	Odisha	100.96875
12.	Rajasthan	14.495
13.	Sikkim	89.00250
14.	Tamil Nadu	871.845
15.	Telangana	246.4185
16.	Tripura	8.70125
17.	Uttar Pradesh	An amount of ₹ 310.40 lakh was approved and State Mission was allowed to utilise from the unspent balance of previous year available with the State
18.	Uttarakhand	38.41311
	TOTAL	3131.49672

**Statement-II**

*Area supported during the last one year (2014-15) for cultivation of medicinal plants/herbal farming under "Centrally Sponsored Scheme of National Mission on Medicinal Plants" (presently merged under "Centrally Sponsored Scheme of National AYUSH Mission")*

Sl.No	Name of State	Area (in hectare)
1.	Andhra Pradesh	8717.00
2.	Gujarat	64.00
3.	Haryana	559.00
4.	Karnataka	1671.80
5.	Madhya Pradesh	7535.00
6.	Manipur	199.00
7.	Mizoram	330.00
8.	Maharashtra	1183.53
9.	Meghalaya	254.00
10.	Nagaland	940.00
11.	Odisha	1200.00
12.	Rajasthan	147.00
13.	Sikkim	446.00
14.	Tamil Nadu	3682.00
15.	Tripura	90.00
16.	Telangana	2553.00
17.	U.P.	3245.00
18.	Uttarakhand	235.70
	TOTAL	33052.03

**Statement-III**

*State/UT-wise details of fund allocated and utilised from 2012-13 to 2015-16 for cultivation of medicinal plants/herbal farming under Centrally Sponsored Scheme of "National Mission on Medicinal Plants" (presently merged under "Centrally Sponsored Scheme of National AYUSH Mission")*

(₹ In lakhs)

Sl.No.	Name of State	2012-13		2013-14		2014-15	2015-16	
		Fund allocated	Fund utilized	Fund allocated	Fund utilized	Fund allocated	Fund utilized	
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	530.59500	393.19271	615.95750	Under utilization	715.31275	132.767	
2.	Arunachal Pradesh	254.03 (State Mission was allowed to utilize from unspent balance of 2011-12 financial year)	254.03000	91.32187	74.1164 (as per provisional UC)	98.53312 (fund could not be released due to pending UCs)	—	This Scheme has been merged into NAM
3.	Assam	140.06000	132.55000	259.02575 (fund could not be released due to pending UCs)	Nil	Annual Action Plan was not received.	—	
4.	Bihar	77.1077 (State Mission was allowed to utilise	16.82700	88.83125 (fund could not be	4.81210 (utilized from the unspent	Action Plan was not received from	—	

		from unspent balance of previous year 2008-09, 2009-10)		released due to pending UCs)	balance of 2008-09 & 2009-10)	State Mission	
5.	Chhattisgarh	Annual Action Plan not received	0.41 (State Mission utilized from the unspent balance of 2011-12 for the approved activities of 2011-12)	Annual Action Plan not received	8.12 (State Mission utilized from the unspent balance of 2011-12 for the approved activities of 2011-12)	Annual Action Plan deferred due to incomplete Annual Action Plan.	—
6.	Gujarat	72.29875 (Fund could not be released due to pending UCs.	9.30 (utilized from the unspent balance of 2011-12 for the approved activities of 2011-12)	Annual Action Plan deferred due to incomplete Annual Action Plan	—	5.20625	Under utilization
7.	Haryana	33.67425 (allowed to utilize from the available fund of 2011-12)	12.42241	147.12787	Under utilisation	68.51	Under utilization

1	2	3	4	5	6	7	8	9
8.	Himachal Pradesh	19.81683 (fund could not be released due to pending UCs)	NIL	12.90 (revalidated for 2014-15)	NIL	12.90 (Revalidated for completing the activities of 2013-14)	Under utilization	
9.	Jammu and Kashmir	Annual Action Plan deferred due to non-availability of information as per guidelines	7.13 (utilized from unspent balance of 2009-10 for the approved activity of 2009-10)	Annual Action Plan was not received	7.39 (utilized from unspent balance of 2009-10 for the approved activity of 2009-10)	Annual Action Plan was not received.	—	
10.	Jharkhand	321.01320 (fund could not be released due to pending UCs)	—	215.6875 (fund could not be released due to pending UCs)	—	233.9375 (fund could not be released due to pending UCs)	—	
11.	Karnataka	Annual Action Plan deferred due to non-availability of information as per guidelines	—	108.39275	50.7468 (provisional UC)	80.04806	Under utilisation	

12.	Kerala	130.69031	130.69031	168.96834	Under utilisation	225.29125 (fund could not be released due to pending UC)	—
13.	Madhya Pradesh	491.27525	434.66897	513.35000	Under utilisation	391.65000	Under utilisation
14.	Maharashtra	251.455 (fund could not be released due to pending UC. However, ₹ 219.64 lakh was released in 2013-14 as per actual activities made by State Mission)	219.64	265.7675	256.29 (provisional UC)	270.90762	Under utilisation
15.	Manipur	30.86375	30.86300	32.92149	32.92149	55.58062	55.58062
16.	Meghalaya	24.375 (fund could not be released due to pending UCs)	NIL	24.375	—	37.40500	Under utilisation
17.	Mizoram	8.49000	8.49375	17.41500	13.06125 (as per provisional UC)	54.97200	Under utilisation
18.	Nagaland	201.35	159.50000	133.70500	133.705 (provisional UC)	82.06031	Under utilisation

1	2	3	4	5	6	7	8	9
19.	Odisha	138.91250	115.28000	68.44000	61.9926	100.96875	Under utilisation	
20.	Rajasthan	82.5450 (fund could not be released due to pending UCs)	—	3.50000	2.45	14.49500	Under utilisation	
21.	Sikkim	109.04375	109.04375	70.04312	46.77120	89.00250	Under utilisation	
22.	Tamil Nadu	725.62209	551.91000	1022.94000	1022.9393	871.845	664.6069	
23.	Telangana					246.4185	11.0455	
24.	Uttar Pradesh	735.252375	124.731	349.46000	Nil	310.40 lakh was approved and State Mission was allowed to utilise from the unspent balance of previous year available with the State	Under utilisation	
25.	Uttarakhand	67.7875 (fund could not be released due to pending UCs)	Nil	Component of cultivation was not proposed	—	38.41311	21.59088	



26.	West Bengal	53.45125 (approved to utilize from unspent balance from previous year)	8.99916 (utilized on the activities approved during 2009-10 and 2010-11)	35.24875 (fund could not be released due to non-availability of SLSC approval)	136.67 (utilized on the activities approved during 2009-10 and 2010-11)	Annual Action Plan was not received.	—
27.	Tripura	Annual Action Plan was deferred due to non-availability of information (as per guidelines)	—	88.7012 (fund could not be released due to pending UCs)	—	8.70125	Under utilisation

*Note :* (i) The fund released during the year 2013-14 and 2014-15 is under utilisation.

(ii) From Financial Year 2015-16 the funds are being released under the “Centrally Sponsored Scheme of National AYUSH Mission (NAM)” of Ministry of AYUSH.

(iii) The grants for the year 2015-16 shall be released after approval of National AYUSH Mission (NAM) Directorate.